

Asian Electronics Fair

4426. SHRI R. N. BARMAN: Will the Minister of ELECTRONICS be pleased to state:

(a) the names of countries participating in the Asian Electronics Fair; and

(b) the main features of the fair?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). In conjunction with the 7th Asia Electronics Conference and the 3rd General Assembly of the Asian Electronics Union being held in New Delhi in December, 1973, an Exhibition has also been organised by the Department of Electronics from December 5th to 18th, 1973. The Exhibition is designed to project the progress made by India in this important sector in the last few years. Participants in the Exhibition include State and Central Government agencies, public sector undertakings, electronic industry associations and about 20 firms in the organised private sector. A large number of small scale manufacturers are also participating in the Exhibition. For the first time, a total picture of the Indian skills in the important field of Electronic is being exhibited under one roof. A wide variety of instruments and systems, materials and components, both in the field of consumer electronics and professional electronics as well as in research, design & development capability in the country are displayed at the Exhibition.

Political meeting in Head Post Office of Krishan Nagar

4427. SHRI R. N. BARMAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether he is aware of conducting a meeting by CPM worker in Head Post Office of Krishna Nagar, West Bengal;

(b) if so, whether the meeting was held with prior permission of the Head Post Master of that Post Office; and

(c) if so, what action Government propose to take against those Government employees responsible for allowing the said illegal meeting?

THE MINISTER OF COMMUNICATIONS AND TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) On 11-7-73, some Central and State Governments Officials, including some Post Office Staff, held a meeting lasting five minutes to request the Post Office Staff to attend the meeting to be held at the Town Hall Maidan the next day on the rising prices and recommendations of the Pay Commission. It is not known whether they belonged to CPM.

(b) Yes, permission was granted by the Postmaster.

(c) Suitable notice has been taken by the competent authority and the Postmaster is being transferred from the station.

सेवाओं में अनुसूचित जातियों एवं अनुसूचित जनजातियों के आरक्षण तथा पदोन्नति की जांच के लिये न्यायिक प्राधिकार का गठन

4428. श्री धनशाह प्रधान : क्या प्रधान मन्त्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार का विचार निजी क्षेत्र के उपक्रमों सहित सभी सेवाओं में अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए पदों के आरक्षण तथा पदोन्नति की व्यवस्था करने तथा उन की नियुक्ति तथा व्यक्तिगत शिकायतों की जांच के लिए एक न्यायिक प्राधिकार का गठन करने का है; और

(ख) यदि हां तो इस का गठन कब तक हो जायेगा ?